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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/CAA/32, 33/2017  
NAME OF THE TRANSFEROR : JAYAVERA FOODS LIMITED  
NAME OF THE TRANSFERRE : VEANUS CORN PRODUCTS PVT LTD  
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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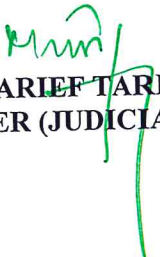
REPRESENTATION BY WHOM

1.	Indhumathi P. S. Hari	Counsel for petitioners	
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**ORDER**

Ms. Indhumathi P. and Mr. S. Hari, Counsel for Petitioners present. At this stage, the Official liquidator has produced one letter. Copy of the letter sent to the Transferor Company for submission of some of the documents. Counsel for Petitioner is directed to submit all the required documents to the Official Liquidator for the purpose of preparation of report and submission of the same. Matter is adjourned. Put up on **13.07.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)